GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:385 ANSWERED ON:20.02.2014 PURVIEW OF RGGVY Basheer Shri E. T. Muhammed;Dharmshi Shri Babar Gajanan

Will the Minister of POWER be pleased to state:

(a) whether the Government proposes to revamp the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) and if so, the details thereof;

(b) whether it is also proposed to extend the purview of RGGVY to include households in villages/hamlets having population less than one hundred;

(c) if so, the details thereof and the time by which all such villages/hamlets in the country including Jalore Sirohi areas of Rajasthan will be electrified;

(d) if not, the reasons therefor; and

(e) the steps taken/being taken by the Government to ensure universal electrification of all the rural households in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 385 TO BE ANSWERED IN THE LOK SABHA ON 20.02.2014 REGARDING PURVIEW OF RGGVY.

(a) : Government of India has approved the continuation of RGGVY in XII & XIII Plan and the following important improvements have been made in the scheme based on the implementation experience during X and XI Plan :

(i) State Level Standing Committee under the Chairmanship of Chief Secretary in each State to recommend the projects, review progress and resolve implementation related bottlenecks from time to time.

(ii) Projects to be formulated based on actual field survey and field requirement.

(iii) Load for Below Poverty Line (BPL) and Above Poverty Line (APL) households has been enhanced from 40 Watt and 250 Watt to 250 Watt and 500 Watt respectively.

(iv) Quality control mechanism has been strengthened.

(v) Cluster based approach in execution of works to allow proper phasing.

(vi) State Govt. to deploy dedicated project implementation teams at project level to exclusively look after RGGVY works.

(vii) The unit cost of BPL connection has been enhanced from Rs. 2200 to Rs. 3000 with provision of LED lamp instead of CFL.

(viii) DDG (De-centralized Distributed Generation) will also be extended to grid connected areas to supplement the availability of power where power supply is less than 6 hours a day.

(b) to (d) : Government of India has approved the continuation of RGGVY in XII and XIII Plan to complete the spillover works of X/XI Plan and to cover remaining villages and habitations with population of more than 100.

As per the extant policy, villages and habitations having population of less than 100 are covered by the Ministry of New & Renewable Energy (MNRE) under their Remote Village Electrification (RVE) Programme.

The projects of Jalore and Sirohi districts have also been sanctioned under XII Plan of RGGVY covering electrification of 645 nos. and 363 nos. of partially electrified villages respectively.

(e) : Under RGGVY, rural electricity infrastructure is created to provide access to electricity to all rural households in villages and

habitations having population of more than 100. Below Poverty Line (BPL) households in these villages and habitations are provided electricity connections free of cost and Above Poverty Line (APL) households are required to obtain electricity connections from the respective DISCOM/State Power Utility as per procedure by paying applicable connection charges.